

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:780
ANSWERED ON:29.02.2000
FAMILY PLANNING OPERATIONS .
Y.S. VIVEKANANDA REDDY

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Family Planning operations in Andhra Pradesh are being conducted on credit basis;
- (b) if so, the details thereof; and
- (c) the time by which the incentives are likely to be provided to those families which have got operations on credit basis?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (INDEPENDENT CHARGE) (SH SHANMUGAM)

- (a) & (b) The payment of incentives in the family planning operations in Andhra Pradesh is not conducted on credit basis. However, there was some delay in drawing amount from State Population Stabilisation Funds used as incentive amount since the incentive funds were not readily available. Subsequently, the State Population Stabilisation Fund was reimbursed as amounts were released towards the incentive amounts. Due to the above adjustment, there might have been stray cases of delayed payment.
- (c) Since more than adequate funds were made available under State Population Stabilisation and then under incentive head, this question is not applicable.